



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART III

### Judicial Department

#### THE HIGH COURT OF KERALA

#### PROCEEDINGS

*Sub:*—Kerala Judicial Service—Declaration of satisfactory completion of probation in the category of Munsiff—Magistrates—Orders issued.

*Read:*—Report received from the Accountant General (A&E), Kerala, Thiruvananthapuram.

#### Order No. B4(B)-58016/2017 dated 12-12-2017

The High Court of Kerala hereby declares under Rule 11 of the Kerala Judicial Service Rules, 1991 read with Rule 20 (b) of the Kerala State and Subordinate Services Rules, 1958, that the probation of the officers mentioned in Column No. 2 is extended for the period noted against their name in Column No. 3 and that they are declared to have satisfactorily completed their period of probation in the category of Munsiff-Magistrate on the forenoon of the dates mentioned in Column No. 4.

Sl. No.	Name and Designation	Period of extension of probation	Date of completion of probation
(1)	(2)	(3)	(4)
1	Smt. Jalajarani, M. T., Judicial Magistrate of the First Class, Vadakara	22-2-2012 F.N.- 2-2-2016 F. N.	3-2-2016 F. N.
2	Sri Suresh, P. M., Judicial Magistrate of the First Class, Chavakkad.	2-8-2012 F.N.- 3-8-2015 F. N.	4-8-2015 F. N.

By order,

K. BABU,

Registrar (Subordinate Judiciary).

NOTIFICATION				(1)	(2)	(3)	(4)
No. D11-26085/2017. <i>15th December 2017.</i>				6	Alappuzha	Sri S. H. Panchapakesan, Additional District Judge-I, Alappuzha	22-12-2017 and 23-12-2017
<i>Sub:—Subordinate Civil Courts-Christmas Holidays-2017—Nomination of Vacation Judges-Notification-Regarding:—</i>						Sri K. Anilkumar, Additional District Judge-III, Alappuzha	24-12-2017 to 30-12-2017
In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, The High Court of Kerala hereby nominates the following District Judges/ Additional District Judges to exercise the powers conferred by the said section, during the Christmas Holidays from Friday, the 22nd December 2017 to Saturday, the 30th December 2017 (both days inclusive).				7	Ernakulam	Sri Biju Menon, K., Additional District Judge-VII, Ernakulam	22-12-2017 to 25-12-2017 and 29-12-2017 to 30-12-2017
<b>Subordinate Civil Courts-Christmas Holidays 2017— 22-12-2017 to 30-12-2017—Vacation Judges- Nominations</b>						Sri K. Kamanees, Additional District Judge-II, Ernakulam	26-12-2017 to 28-12-2017
<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>				
(1)	(2)	(3)	(4)				
1	Thiruvananthapuram	Smt. Seetha, P. N., Additional District Judge-VI, Thiruvananthapuram	22-12-2017 to 30-12-2017	8	Thrissur	Sri Mohammad Vaseem, Additional District Judge-I/ Additional Motor Accidents Claims Tribunal, Thrissur	22-12-2017 to 27-12-2017
2	Kollam	Smt. Sherly Deth, P., Additional District Judge-V, Kollam	22-12-2017 to 25-12-2017			Sri A. Haris, Additional District Judge-II, Thrissur	28-12-2017
		Smt. Ash K. Bal, Additional District Judge-II, Kollam	26-12-2017 and 27-12-2017			Sri K. Ramakrishnan, Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Thrissur	29-12-2017 and 30-12-2017
		Smt. Asheeda, F., Additional District Judge-VI, Kollam	28-12-2017 to 30-12-2017	9	Palakkad	Smt. M. B. Snehalatha, Additional District Judge-III, Palakkad	22-12-2017 to 25-12-2017, 29-12-2017 and 30-12-2017
3	Pathanamthitta	Sri N. Harikumar, Additional District Judge-I, Pathanamthitta	22-12-2017 to 27-12-2017			Sri K. V. Jayakumar, Additional District Judge-V, Palakkad	26-12-2017 to 28-12-2017
		Sri Mohanakrishnan, P., Additional District Judge-III, Pathanamthitta	28-12-2017 to 30-12-2017	10	Manjeri	Sri A. V. Narayanan, Additional District Judge-II, Manjeri	22-12-2017 to 30-12-2017
4	Thodupuzha	Sri Madhukumar, K. R., Additional District Judge-I Thodupuzha	22-12-2017 to 28-12-2017	11	Kozhikode	Sri P. V. Balakrishnan, Additional District Judge-IV, Kozhikode	22-12-2017 and 23-12-2017
		Smt. K. K. Sujatha, Additional District Judge-II, Thodupuzha	29-12-2017 and 30-12-2017			Sri P. P. Saidalavi II Additional District Judge/ Forest Tribunal, Kozhikode	24-12-2017 to 27-12-2017
5	Kottayam	Sri S. Sureshkumar, Additional District Judge-IV/Additional Motor Accident Claims Tribunal-II, Kottayam	22-12-2017 to 30-12-2017			Sri K. Soman, Additional District Judge-V, Kozhikode	28-12-2017 to 30-12-2017

(1)	(2)	(3)	(4)
12	Kalpetta	Sri Vinod Kumar, N., Additional District Judge-II, Kalpetta	22-12-2017 to 30-12-2017
13	Thalassery	Sri V. N. Vijayakumar, Additional District Judge-IV, Additional Motor Accidents Claims Tribunal, Thalassery	22-12-2017 to 25-12-2017 and 30-12-2017
		Sri Rajeev, K. S., Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Thalassery	26-12-2017 to 29-12-2017
14	Kasaragod	Sri Sasikumar, P. S., Additional District Judge-I/ Additional Motor Accident Claims Tribunal-I, Kasaragod	22-12-2017 to 30-12-2017

By order

K. BABU,

Kochi-682 031.

*Registrar (Subordinate Judiciary).*